Court Room no. 35
Today's Board of matters/ cases for consideration/ hearing
Date : 31/08/2020

Sr. No	Case No.	Name of parties	Stage	Remark
1	Pocso.139/15	State v/.s John Michal D'souza	Argument	
2	Pocso. 22515	State v/s. Ashfak Shaikh	Hearing	
3	ABA.321/20	State v/s Mohd. Mubarak	Hearing	
4	Spl. Case. 615/20	State v/s. Bhushan Lad	Hearing	
5	Pocso. 408/18	State V/s. Chintu Shali	Reply	
6	Pocso. 667/18	State V/s. Anand Periyarswami Arjun	Reply	
7	BA. 1772/20	State V/s. Mujahid Shaikh	Reply	